

January 30, 2025

RBI appoints an Advisory Committee to advise the Administrator of Aviom India Housing Finance Private Limited

The Reserve Bank of India, on January 27, 2025, has superseded the board of directors of Aviom India Housing Finance Private Limited, and appointed Shri Ram Kumar, ex-Chief General Manager, Punjab National Bank, as the Administrator. In exercise of powers conferred under Section 45-IE (5) (a) of the RBI Act 1934, the Reserve Bank has constituted a three-member Advisory Committee to assist the Administrator in discharge of his duties. The members of the Advisory Committee are as follows:

- 1. Shri Paritosh Tripathi, ex-CGM, State Bank of India
- 2. Shri Rajneesh Sharma, ex-CGM, Bank of Baroda
- 3. Shri Sanjaya Gupta, ex-MD & CEO, PNB Housing Finance Limited

It may also be mentioned that the Insolvency and Bankruptcy (Insolvency and Liquidation Proceedings of Financial Service Providers and Application to Adjudicating Authority) Rules, 2019 provide for the concerned financial sector regulator appointing a Committee of Advisors to advise the Administrator in the operations of the financial service provider during the corporate insolvency resolution process.

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(Puneet Pancholy) Chief General Manager